OFFICE ORDER

Consequent upon due to the reallocation of work, In partial modification of this Ministry's Office order of even number dated 8th Nov., 2012 in terms of Section 5(1) of the RTI Act, 2005, the following officers are now required to be designated as the CPIOs with immediate effect and until further orders of the respective sections they are holding charge of work as under:

1. Sh. R. K. Pandey, Under Secretary - Admn. IV Section,
   2. Sh. Rakesh Kumar, Under Secretary - Admn.- II & III Section,

(J. S. Audhkhasi)
Deputy Secretary
Tel:- 23381615

To

Sh. R. K. Pandey, Under Secretary, MCA
Sh. Rakesh Kumar, Under Secretary, MCA

Copy to:-

1. PS to Minister for Corporate Affairs,
2. Sr. PPS to Secretary   3. PPS to Addl. Secretary.
4. PPS to JS(R)   5. PS to JS (MK)  6. PPS to JS (SP)  7. EA/Adviser (Cost)
8. All Officers and Sections in the Ministry of Corporate Affairs.
9. All Regional Directors/Registrar of Companies/Official Liquidators.
10. E-Governance Cell with a request to upload the Office Order on the website.